GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

STARRED QUESTION NO.: 118

TO BE ANSWERED ON THE 13th February 2023

SHORTAGE OF SKILLED WORKERS IN THE CIVIL AVIATION SECTOR

118. SHRI SANJAY RAUT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is a shortage of skilled workers in civil aviation sector in the country;
- (b) if so, the details thereof and the reasons therefor along with the efforts being made by Government in this regard;
- (c) whether the AAI has been successful in imparting skill training to youth after its strategic partnership with Construction Industry Development Council;
- (d) if so, the details thereof along with the number of youth who got trained and employment provided during the last three years; and
- (e) the other initiatives taken by Government for skill development in civil aviation sector?

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY PART (a) to (e) OF RAJYA SABHA STARRED QUESTION No. 118 REGARDING SHORTAGE OF SKILLED WORKERS IN THE CIVIL AVIATION SECTORS DUE FOR ANSWER ON 13 FEBRUARY 2023

(a) & (b) No Sir, presently there is no shortage of skilled workers in the Civil Aviation sector in the country.

Directorate General of Civil Aviation (DGCA) has already implemented CAR -147(Basic) for approval of Aircraft Maintenance Training Organizations to harmonize the best international practices and more practical training in order to fulfil aviation industry requirements and also open up more job opportunities for the skilled manpower across the world. Currently, India has 53 DGCA approved AME Training Institutes under CAR-147(Basic) and 15 Type Rated Training Organizations under CAR 147 in India which are playing a major role to cater the requirements of skilled manpower for Indian Civil Aviation Sector. Also, there are 35 DGCA approved Flying Training Organizations in India operating at 53 bases issuing **Commercial Pilot Licenses to cadets.**

(c) & (d) Airports Authority of India (AAI) in collaboration with Construction Industry Development Council (CIDC) provides joboriented skill training and employment opportunities through livelihood promotion in backward and remote areas as well as help the marginalized sections gain meaningful employment leading to their social and economic upliftment in the construction sector. The trade include mason, carpenters, plumbers, bar benders, bar benders, welders, electricians, store keeper, site accountant, office assistant, etc. In this regard, two Memorandums of Understanding were signed in FY 2018-19 for a period of 24 months, which were extended due to COVID 19 till February 2022. A total of 3603 trainees have been trained through the two schemes. The details are as under:

No. of

1999

Program
Trained
Employment Oriented Training &
Skill Development Programme
of unemployed youth SC/ST/OBC

Employment Oriented Training &

Women and EWS of Society

by CIDC (PAN India)

Skill Development Programme for SC/ST/OBC/Women, Unemployed Youth & EWS Society for North Eastern Region

- (e) The other initiatives taken by the Government for skill development in civil aviation sector include the following:
- (i) AAI in-association with National Skill Development Centre (NSDC) & Aerospace & Aviation Sector Skill Council (AASSC) has set up Aviation Skill Centres at Chandigarh and Mumbai to augment the availability of Skilled Manpower in Aviation Sector and has identified following job roles for imparting the training:
- 1) Airline Customer Service Executive
- 2) Airline Reservation Agent
- 3) Airline Cargo Assistant
- 4) Airline Ramp executive
- 5) Airline Flight Load Controller
- 6) Airline Security Executive
- 7) Airport X Ray qualified Staff
- 8) Airport Facility Services
- 9) Airline Baggage Handler

A total of 2201 manpower have been trained till date in both centres.

- (ii) In order to augment the supply of trained pilots in the country, the Airports Authority of India (AAI) has brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalised.
- (iii) In 2021, after a competitive bidding process, AAI awarded nine FTO slots at five airports at Belagavi (Karnataka), Jalgaon (Maharashtra), Kalaburagi (Karnataka), Khajuraho (Madhya Pradesh) and Lilabari (Assam). In June 2022, under second round of bidding, six FTO slots were awarded by AAI at five airports namely: two slots

- at Bhavnagar (Gujarat), and one each at Hubballi (Karnataka), Kadappa (Andhra Pradesh), Kishangarh (Rajasthan) and Salem (Tamil Nadu).
- (iv) DGCA has introduced Online-On Demand Examination (OLODE) for the Aircraft Maintenance Engineers (AME) and Flying Crew (FC) candidates with effect from November 2021. This facility allows candidates to choose the date and time from the available exam slots.
- (v) DGCA has modified its regulations to empower Flying Instructors with the right to authorise flight operations at FTOs. This was hitherto restricted to the Chief Flying Instructor (CFI) or Deputy CFIs only.
- (vi) The DGCA approves Drone Training Schools as per the Drone Rules 2021. Under these Rules, currently, 44 drone training schools have been approved for providing drone training/skilling across the country. Till date, these training schools have certified 2609 drone pilots.